

HIGH COURT OF JHARKHAND, RANCHI.

Notice

Dated: 22.06.2022

Applications are invited from Officers/Staff of the Court for allotment of the Quarters mentioned below: -

For Class I

1. D/1, Block-1, Behind Indira Place, Hinoo, Ranchi.
2. D/3, Block-1, Behind Indira Place, Hinoo, Ranchi.
3. D/5, Block-1, Behind Indira Palace, Hinoo, Ranchi.
4. D/6, Block-1, Behind Indira Place, Hinoo, Ranchi.
5. D/7, Block-2, Behind Indira Palace, Hinoo, Ranchi
6. D-15/18, Nepal House, Doranda, Ranchi.

For Class II

1. C/9, Block-2, Behind Indira Palace, Hinoo, Ranchi.
2. C/12, Block-2, Behind Indira Palace, Hinoo, Ranchi.
3. C/13, Block-3, Behind Indira Palace, Hinoo, Ranchi.
4. C/17, Block-3, Behind Indira Palace, Hinoo, Ranchi
5. C/21 Block-4, Behind Indira Palace, Hinoo, Ranchi.
6. C/22, Block-4, Behind Indira Palace, Hinoo, Ranchi.
7. C/23, Block-4, Behind Indira Palace, Hinoo, Ranchi.
8. C/24, Block-4, Behind Indira Palace, Hinoo, Ranchi.

For Class III

1. B/23, Block-4, Behind Indira Palace, Hinoo, Ranchi
2. B/34, Block-6, Near Seth Sitaram School, Doranda, Ranchi.
3. B/36, Block-6, Near Seth Sitaram School, Doranda, Ranchi.
4. B/42, Block-7, Near Seth Sitaram School, Doranda, Ranchi.
5. B/45, Block-8, Near Seth Sitaram School, Doranda, Ranchi.
6. LIG-R/339-40, Harmu Housing Colony, Harmu, Ranchi
7. LIG-R/341-42, Harmu Housing Colony, Harmu, Ranchi.
8. LIG-R/345-46, Harmu Housing Colony, Harmu, Ranchi.
9. LIG-R/347-48, Harmu Housing Colony, Harmu, Ranchi.
10. LIG-R/351-52, Harmu Housing Colony, Harmu, Ranchi
11. LIG-R/383-84, Harmu Housing Colony, Harmu, Ranchi.
12. LIG-R/395-96, Harmu Housing Colony, Harmu, Ranchi.
13. C/2, 18 Set, Sachivalay Colony, Hinoo, Ranchi.
14. CD-80, HEC, Sector-III, Dhurwa, Ranchi.
15. CD-234, HEC, Sector-II, Dhurwa, Ranchi.
16. CD-384, HEC, Sector-II, Dhurwa, Ranchi.
17. A/5-6, Near Seth Sitaram School, Doranda, Ranchi.
18. A/7-8, Near Seth Sitaram School, Doranda, Ranchi.
19. A/9-10, Near Seth Sitaram School, Doranda, Ranchi.
20. A/11-12, Near Seth Sitaram School, Doranda, Ranchi
21. B/12, 30 Set, Near Nepal House, Doranda, Ranchi.

For Class IV

1. Quarter No. 9/124 Set, Doranda, Ranchi.
2. Quarter No. 10/124 Set, Doranda, Ranchi.
3. Quarter No. 22/124 Set, Doranda, Ranchi.
4. Quarter No. 84/124 Set, Doranda, Ranchi.
5. Quarter No. 104/124 Set, Doranda, Ranchi.
6. Quarter No. 123/124 Set, Doranda, Ranchi
7. B-16/18, Sachivalay Colony, Hinoo, Ranchi.
8. A/7, 12 Set, Hinoo, Ranchi.
9. A/10, 12 Set, Hinoo, Ranchi.
10. A/11, 12 Set, Hinoo, Ranchi.
11. B/21, Near Rajendra Chowk, Doranda, Ranchi

The persons desirous for allotment of the said Quarters may apply by **30th June, 2022** in Form 'A' of the High Court of Jharkhand (Allotment of Quarters) Rules, 2022.


Registrar (Establishment)

HIGH COURT OF JHARKHAND, RANCHI

APPLICATION FOR ALLOTMENT OF GOVT. QUARTER

1. (a) Name of the applicant :.....
 (b) Designation:.....
 (c) Current Pay Scale with Grade Pay:.....
 (d) Contact No. :.....

2. Address:

(a) Temporary:.....

(b) Permanent:

3.

Date of Entry in the Service of the Court & Post held	Date of Joining to a Class III Post	Date of Joining to a Class II Post	Date of Joining to a Class I Post	Date of Retirement

4. (a) Whether allotted any Quarter earlier:.....
 (b) Reason for vacating:.....

5. Category applied for:

- (a) Entitled for Category:.....
 (b) Applied for Category:

(c) Priorities for allotment:

6. Whether married. If so, whether husband/wife has been allotted Government Accommodation.....

7. Whether owns a residential house within 10 Kms. Of High Court of Jharkhand in his/her own name:.....

Declaration

I,
S/w/o.....
solemnly declare that the entries made above are true to my knowledge and belief. I further declare that in the event of allotment, I agree to abide by the rules of allotment and conditions for use of the accommodation allotted to me.

Date:

Signature of Applicant